

Filing No. B.A./8607/2020

Birsa Khariya @ Sandeep Khariya Vs The State of Jharkhand

Advocate's Name- Mr. Rajesh Kumar Singh

Defects:-

9. (i) Alias name of the petitioner is missing in the body of vak. The same may be given as per impugned order.
- (ii) Father's name of the petitioner at page no. 1 may be verified from vak.
- (iii) Annexure-1 contains multiple paginations.